willing to assign property rights to people living in slum areas for provision of shelter and basic infrastructure and civic amenities in slums. The preparatory phase of RAY has been launched under the "Slum-free City Planning Scheme" for undertaking preparatory activities of RAY with a budget of Rs. 120 Crore. A sum of Rs. 76.34 lakh has been released to Government of Assam in March-2010 for undertaking activities such as slum survey, developing slum MIS, GIS mapping of slums, integration of GIS & MIS and preparation of slum-free city plans and projects.

## Shortage of houses for BPL people in Maharashtra

478. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government is aware that there is acute shortage of houses for people below poverty line in the country particularly in Maharashtra;
  - (b) if so, the effective measures Government is taking to resolve this problem;
  - (c) the total number of houses required for this category particularly in Maharashtra;
  - (d) whether Government has formulated any scheme in this regard; and
  - (e) if so, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (e) A Technical Group constituted by the Ministry in 2006 to assess the urban housing shortage has estimated that at the end of the Tenth Five Year Plan (2007-08), the total housing shortage in the country was 24.71 million. Out of this 21.78 million or 88.14% pertains to Economically Weaker Sections (EWS) including the Below Poverty Line (BPL) households. State-wise details indicating breakup of housing shortage of 24.71 million, including in Maharashtra is given in Statement (See below).

The National Urban Housing & Habitat Policy (NUHHP) 2007 aims at promoting sustainable development of habitat in the country with a view to ensuring equitable supply of land shelter and services at affordable prices to all sections of the society. The policy aims at forging strong partnerships between the public private and cooperative sectors for accelerated growth. The Ministry of Housing & Urban Poverty Alleviation of the Union Government is propagating and promoting the NUHHP:2007, however, 'Land' and 'colonisation' being state subjects, it is for the State Governments to pursue the initiatives under the NUHHP:2007.

The Ministry is also implementing schemes for providing affordable housing to urban poor. The Jawaharlal Nehru National Urban Renewal Mission (JNNURM), launched by the Government in the year 2005 caters to provision of housing and basic services to urban poor in 65 specified cities under the Sub Mission Basic Services to the Urban Poor (BSUP) and in other cities and towns under the Integrated Housing and Slum Development Programme (IHSDP).

A new scheme - Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) has been launched for providing interest subsidy on housing urban poor to make the housing affordable and within the repaying capacity of Economically Weaker Sections (EWS)/ Low Income Group (LIG). The scheme encourages poor sections to avail of loan facilities through Commercial Banks/Housing Finance Companies for the purposes of construction/acquisition of houses and avail 5% subsidy in interest payment for loans upto Rs. 1 lakh.

The scheme of Affordable Housing in Partnership launched in 2009 with an outlay of Rs. 5000 crores, seeks construction of 1 million houses for EWS/LIG/Middle Income Group (MIG) with at least 25% for EWS Category. Furthermore, the Government has announced a new scheme called Rajiv Awas Yojana (RAY) for providing support to States that are willing to provide property rights to slum dwellers. The Government's effort would be to make India slum free through implementation of RAY.

Statement

Details of Urban Housing Shortage at the end of the 10th Five Year Plan

(dwelling units in million)

State/UTs	Housing Shortage
1	2
Andhra Pradesh	1.95
Arunachal Pradesh	0.02
Assam	0.31
Bihar	0.59
Chhattisgarh	0.36
Goa	0.07
Gujarat	1.66

1	2
Haryana	0.52
Himachal Pradesh	0.06
Jammu & Kashmir	0.18
Jharkhand	0.47
Karnataka	1.63
Kerala	0.76
Madhya Pradesh	1.29
Maharashtra	3.72
Manipur	0.05
Meghalaya	0.04
Mizoram	0.04
Nagaland	0.03
Orissa	0.50
Punjab	0.69
Rajasthan	1.00
Sikkim	0.01
Tamil Nadu	2.82
Tripura	0.06
Uttaranchal	0.18
Uttar Pradesh	2.38
West Bengal	2.04
A&N Islands	0.01
Chandigarh	0.08
Dadra & Nagar Haveli	0.01

1	2
Daman & Diu	0.01
Delhi	1.13
Lakshadweep	0.00
Pondicherry	0.06
All India	24.71

State/UT-wise breakup of shortage in terms of different income groups is not available.

## Indian workers abroad

- 479. SHRI RUDRA NARAYAN PANY: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:
- (a) the names of the occupations along with the names of the countries where Indians are going to get employment with special reference to the State of Orissa; and
- (b) the details of Indians engaged as unskilled and skilled labourers, doctors, engineers, nurses, teachers, IT professionals, people working in hotel managements and even in sweeping and cleaning jobs in foreign countries?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) Indian workers emigrate for seeking employment in all categories of work ranging from low skilled to high skilled professional jobs. Data is available only for ECR (Emigration Check Required) category of workers going abroad. This category includes those workers who have not passed class 10 level school certificate and are emigrating to 17 notified countries. The details of ECR Category workers who emigrated to 17 notified countries during 2008, 2009 and 2010 (upto 30.6.2010) are given in the Statement-I (See below). As regards ECR category of workers emigrating from the State of Orissa, the details are given in Statement-II (See below).

(b) The details of Indians engaged in high skilled jobs and professional jobs, such as doctors, enginners, nurses, teachers, IT professionals and hotel management are not available as explained in (a) above. As regards Indians who emigrated seeking employment in unskilled jobs during the year 2008, 2009 and 2010 (up to 30.6.2010), the details are given in Statement-I